

NOTIFICATION

English translation of Shram Anubhag-2, Noti. No. 1410 /XXXVI-2-2009, dt.
20.11.2009, published in the U.P. Gazette, Extra., Part 4 Section (Kha),
dt. 20.11.2009

In exercise of the powers under sub-section (2) of Section 42 of the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 (Act No. 27 of 1996) the Governor is pleased to appoint Labour Commissioner, Uttar Pradesh as the Chief Inspector of Inspection of Building and Other Construction Work for the State of Uttar Pradesh.

By Order,

(Dr. R.C. Srivastava)
Principal Secretary
Labour and Employment of U.P.